

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : Comp.Appeal/61/2024  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : Income Tax Officer  
**NAME OF THE RESPONDENT(S)** : Pancyber Infotech Pvt. Ltd. & 4 Others  
**UNDER SECTION** : Sec 252(1) of CA, 2013

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**ORDER**

Present: Shri. Raj Jhabakh, Ld. Counsel for the Appellant.

Appellant is directed to serve copy of the appeal on the Respondent / RoC and file Affidavit of Service.

List the appeal for appearance / report on **22.07.2024**.

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs